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11.3.2004  
MA 567/2004  
MA 568/2004  
OA 2243/2002

Present: Shri Rajeev Bansal, counsel for applicants in  
MA

MA-567/2004

OA-2243/2002 was disposed of on 20.11.2002  
directing the respondents to consider and finalise the  
amendment to the recruitment rules within four months.  
Learned counsel for respondents states that the  
respondents are taking steps to implement the said order  
and prays for further time for the purpose.

Taking stock of the same, MA-567/2004 is allowed.

It is directed that the directions should be complied  
with within three months from today.

A copy of this order be sent to the applicants  
through their counsel.

Naik  
( S. M. Naik )  
Member (A)

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Ag  
( V. S. Aggarwal )  
Chairman